Contract for cable laying in Mainpuri

†2656. SHRI GHANSHYAM CHANDRA KHARWAR: SHRI BALKAVI BAIRAGI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of contracts for laying cable awarded during the last three years in district Mainpuri;
 - (b) the details thereof;
- (c) the number of contracts under which work related to laying of cables has been completed as per prescribed time schedule and the contracts under which laying work has been completed after expiring of time schedule;
- (d) the amount paid for said contracts, separately, indicating the depth; and
- (e) the action taken against the contractors who completed the work after prescribed time schedule; if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) and (b) the number of cable laying contracts awarded during the last three years in Mainpuri District is as per Statement—I (See below).

- (c) The works awarded to two contractors each during 1999-2000 and 2000-2001 were completed as per prescribed time schedule. Out of works awarded to 8 contractors for 2001-2002, 5 contractors have completed their works as per prescribed time schedule. One contractor has not taken up any work. The remaining 2 contractors having two contracts each are likely to complete their work by May, 2002.
- (d) The cable is laid as per standard depth and details regarding the amount paid is given separately in Statement—II (See below).

[†]Original notice of the question was received in Hindi.

[18 April, 2002] RAJYA SABHA

(e) There was delay in cable laying due to non-receipt of certain specific sizes of cables from the suppliers. As the work was delayed due to non-supply of cables, no action against contractors is contemplated. As far as contractor who has not taken up work, action as per work contract is being taken.

Statement-I

Details of Contracts Awarded for laying Underground, Cable in

Mainpuri District

Financial Year	No. of contracts for laying cables awarded	Name	of the contractors
		1	M/s S.P.S. Yadav C-20/21 Awas Vikas Colony, Etawah.
1999-2000	02	2	M/s Bhagwati Trading Corporation, 158, Lakhanpur, Kanpur.
		l	M/s S.P.S. Yadav C-20/21 Awas Vikas Colony, Etawah.
2000-2001	02	2	M/s Bhagwati Trading Corporation, 158, Lakhanpur, Kanpur.
2001-2002	10	1	M/s B.R. Singh Bhadoria 05, Devpura, Mainpuri (2 Contracts)
		2	M/s Light Electrical Beharipur Dhal, Bareilly. (2 Contracts)
		3	M/s Syndicate Contractors Kanpur.
		4	M/s S & S Enterprises, Etawah
		5	M/s Ashok Kumar, Ram Nagar Phatak, Etawah
		6	M/s A.C. Enterprises, Lucknow
		7	M/s Rahul Traders Kashganj
		8	M/s Ram Associate Hardoi

Statement-II

Details of Contractors, Cable Laid and Amount paid

Financial Year	Name & Address of Contractor	Cable laid in Kms.	Amount (Rs.)	Remarks
1999-2000	M/s S.P.S. Yadav C-20/21 Awas Vikas Colony, Etawah. M/s Bhagwati Trading Corporation, 158, Lakhanpur, Kanpur.	242.308	30,24,525.00	
2000-2001	M/s S.P.S. Yadav C-20/21 Awas Vikas Colony, Etswah. M/s Bhagwati Trading Corporation, 158, Lakhanpur, Kanpur.	07.813	3,29,720.00	
2001-3002	M/s B.R. Singh Bhadoria 05, Devpura, Mainpuri M/s Light Electrical Beharipur Dhal, Bareilly. M/s Syndicate Contractors Kanpur. M/s S&S Enterprises, Etawah M/s Ashok Kumar, Ram Nagar	23:988 64:508 20:375 64:574 43:405	4,80,549.00 12,96,262.00 4,79,798.00 10,97,580.00 8,59,446.00	Work not completed Work not completed
	M/s Rahul Traders Kashganj M/s Ram Associate Hardoi	17.698 NEI 15.500	2,52,020.00 Nii 2,53,575.00	Work was awarded but the Contractor did not do any work.